IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO. 4 SITTING AT KALABURAGI BENCH at 11:30AM **BEFORE**

THE HON'BLE JUSTICE ANANT RAMANATH HEGDE

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU **DICTATING JUDGMENT**

WP 38299/2009 1 (DATE)

(S, KSRTC) PET: M R SUBBA RAO

V S NAIK

RES: THE BOARD OF DIRECTORS AND THE APPELLATE AUTHORIT AND OTHERS H R RENUKA FOR R1 & R2

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